

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 669 & 689 of 2019

IN THE MATTER OF:

Rajesh Kumar Agarwal & Ors.

...Appellants

Versus

M/s. Srivani Merchants Pvt. Ltd. & Anr.

...Respondents

Present:

For Appellant: Mr. Palzer Moktan and Ms. Arushi Arora, Advocates

For Respondent: Mr. Nikhil Jain, Advocate for R-1

Ms. Sumita Mukhopadhyay, Advocate for Liquidator

ORDER

29.01.2020 Ms. Sumita Mukhopadhyay appears for the Liquidator. She wants to file Reply. The same may be filed within 10 days. Rejoinder, if any, may be filed by the Appellant within a week thereafter.

List the Appeal 'for admission (after Notice)' on **25th February, 2020**.

[Justice A.I.S. Cheema]
Member (Judicial)

[Justice Anant Bijay Singh]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

pks/md